

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 25.02.2020										
S L . N o .	C.A.N o.	Date of Applica tion	Case No.	Name of the Applican t	C.C Type	Judge / Court Name	C.C Appl ied For	Other Document	Deali ng Secti on	Se at
1	19069/ 2020	25.02.2 020	CRLMC- 2621/2 018	K. C. SAMAL	GENE RAL		Orde r Dtd. 2018 -09- 28		CRMIN AL MISC- 2	(Se at No- 11)
2	19162/ 2020	25.02.2 020	WP (C) - 6734/2 020	M/S. PRADE EP KUMAR DAS	C.O.	COURT NO. 2 OLD	Orde r Dtd. 2020 -02- 24		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 101)
3	19163/ 2020	25.02.2 020	CRLA- 714/20 18	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 1	Orde r Dtd. 2020 -02- 19		CRIMI NAL APPEA L	(Se at No- 5)
4	19164/ 2020	25.02.2 020	WP (C) - 6185/2 020	SUBASH CHANDRA PANI	C.O.	COURT NO. 19	Orde r Dtd. 2020 -02- 20			(Se at No- 5)
5	19165/ 2020	25.02.2 020	WP (C) - 6191/2 020	SUBASH CHANDRA PANI	C.O.	COURT NO. 19	Orde r Dtd. 2020 -02- 20			(Se at No- 5)
6	19166/ 2020	25.02.2 020	WP (C) - 6129/2 020	SITANSU MOHAN SINGH	C.O.	COURT NO. 19	Orde r Dtd. 2020 -02- 20			(Se at No- 5)

7	19167/ 2020	25.02.2 020	WP (C) - 6134/2 020	SITANSU MOHAN SINGH	C.O.	COURT NO. 19	Orde r Dtd. 2020 -02- 20			(Se at No- 5)
8	19168/ 2020	25.02.2 020	WP (C) - 6072/2 020	K.C. MAJHI	C.O.	COURT NO. 19	Orde r Dtd. 2020 -02- 20			(Se at No- 5)
9	19169/ 2020	25.02.2 020	WP (C) - 6068/2 020	K.C. MAJHI	C.O.	COURT NO. 19	Orde r Dtd. 2020 -02- 20			(Se at No- 5)
10	19170/ 2020	25.02.2 020	WP (C) - 4918/2 020	M/S.K.C.M AJHI	C.O.	COURT NO. 19	Orde r Dtd. 2020 -02- 20			(Se at No- 5)
11	19171/ 2020	25.02.2 020	WP (C) - 6070/2 020	K.C. MAJHI	C.O.	COURT NO. 19	Orde r Dtd. 2020 -02- 20			(Se at No- 5)
12	19172/ 2020	25.02.2 020	WP (C) - 6081/2 020	P. K. BARIK	C.O.	COURT NO. 19	Orde r Dtd. 2020 -02- 20			(Se at No- 5)
13	19173/ 2020	25.02.2 020	WP (C) - 6080/2 020	K.C. MAJHI	C.O.	COURT NO. 19	Orde r Dtd. 2020 -02- 20			(Se at No- 5)
14	19174/ 2020	25.02.2 020	WP (C) - 6079/2 020	K.C. MAJHI	C.O.	COURT NO. 19	Orde r Dtd. 2020 -02- 20			(Se at No- 5)
15	19175/ 2020	25.02.2 020	WP (C) - 6078/2 020	P. K. BARIK	C.O.	COURT NO. 19	Orde r Dtd. 2020 -02- 20			(Se at No- 5)

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16	19176/2020	25.02.2020	WP (C) - 6077/2020	K. C. MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-20			(Seat No-5)
17	19177/2020	25.02.2020	WP (C) - 5608/2020	B. LENKA	C.O.	COURT NO. 19	Order Dtd. 2020-02-20			(Seat No-5)
18	19178/2020	25.02.2020	WP (C) - 6706/2020	SIBA PRASAD SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-02-20			(Seat No-5)
19	19179/2020	25.02.2020	WP (C) - 3982/2020	M/S. PRASANNA KUMAR SWAIN	C.O.	COURT NO. 24	Order Dtd. 2020-02-19			(Seat No-5)
20	19180/2020	25.02.2020	WP (C) - 5515/2020	D. NAYAK	C.O.	COURT NO. 24	Order Dtd. 2020-02-20			(Seat No-5)
21	19181/2020	25.02.2020	WP (C) - 5397/2019	B. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2020-02-20	WRIT BRANCH-1		(Seat No-31)
22	19182/2020	25.02.2020	WP (C) - 3095/2005	S. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-02-19			(Seat No-31)
23	19183/2020	25.02.2020	OJC-9484/2001	G. SUNDARA	C.O.	COURT NO. 24	Order Dtd. 2020-02-19			(Seat No-31)
24	19184/2020	25.02.2020	CMP-1416/2019	G. N. BARIK	C.O.	COURT NO. 24	Order Dtd. 2020			(Seat No-31)

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25	19185/2020	25.02.2020	CMP-1081/2017	M/S.P.C.A CHARYA	C.O.	COURT NO. 24	Order Dtd. 2020-02-20			(Seat No-31)
26	19186/2020	25.02.2020	CMP-1081/2017	A. BHOI	C.O.	COURT NO. 24	Order Dtd. 2020-02-20			(Seat No-31)
27	19187/2020	25.02.2020	WP(C) - 15959/2013	P. K. MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2020-02-19			(Seat No-31)
28	19188/2020	25.02.2020	WP(C) - 15959/2013	M/S. SANTO SH KU.NANDA	C.O.	COURT NO. 8	Order Dtd. 2020-02-19			(Seat No-31)
29	19189/2020	25.02.2020	WP(C) - 4043/2020	M. BARAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-20			(Seat No-31)
30	19190/2020	25.02.2020	WP(C) - 5355/2019	M. R. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-20	WRIT BRANCH (DIVISION BENCH)		(Seat No-102)
31	19191/2020	25.02.2020	CMP-160/2020	M. NAYAK	C.O.	COURT NO. 24	Order Dtd. 2020-02-20			(Seat No-102)
32	19192/2020	25.02.2020	WP(C) - 6084/2020	P. K. BARIK	C.O.	COURT NO. 19	Order Dtd. 2020-02-20			(Seat No-102)
33	19193/2020	25.02.2020	WP(C) - 6187/2	SUBASH CHANDRA	C.O.	COURT NO.	Order			(Seat

			020	PANI		19	Dtd. 2020 -02- 20			No- 102)
34	19194/ 2020	25.02.2 020	WP (C) - 6186/2 020	SUBASH CHANDRA PANI	C.O.	COURT NO. 19	Orde r Dtd. 2020 -02- 20			(Se at No- 102)
35	19195/ 2020	25.02.2 020	WP (C) - 20821/ 2019	G. JAYASINGH	C.O.	COURT NO. 9	Orde r Dtd. 2020 -02- 19			(Se at No- 102)
36	19196/ 2020	25.02.2 020	WP (C) - 20821/ 2019	S. C. SUNDARA	C.O.	COURT NO. 9	Orde r Dtd. 2020 -02- 19			(Se at No- 102)
37	19197/ 2020	25.02.2 020	WP (C) - 6139/2 020	DAITARI PRADHAN	C.O.	COURT NO. 19	Orde r Dtd. 2020 -02- 20			(Se at No- 102)
38	19198/ 2020	25.02.2 020	WP (C) - 6083/2 020	P. K. BARIK	C.O.	COURT NO. 19	Orde r Dtd. 2020 -02- 20			(Se at No- 102)
39	19199/ 2020	25.02.2 020	CONTC- 2640/2 019	MANASI MOHAPATRA	C.O.	COURT NO. 3 OLD	Orde r Dtd. 2020 -02- 24			(Se at No- 102)
40	19200/ 2020	25.02.2 020	CRLMP- 199/20 20	P. B. SENAPATI	C.O.	COURT NO. 3 OLD	Orde r Dtd. 2020 -02- 24			(Se at No- 102)
41	19201/ 2020	25.02.2 020	CRLMP- 254/20 20	A. K. BHUYAN	C.O.	COURT NO. 3 OLD	Orde r Dtd. 2020 -02- 20			(Se at No- 102)
42	19202/ 2020	25.02.2	ABLAPL	ARUN	C.O.	COURT	Orde		CRMIN	(Se

	2020	020	- 5811/2 017	KUMAR JATI		NO. 3 OLD	r Dtd. 2020 -02- 24		AL MISC- 2	at No- 13)
43	19203/ 2020	25.02.2 020	WP (C) - 4643/2 020	SARAT DASH	C.O.	COURT NO. 3 OLD	Orde r Dtd. 2020 -02- 17			(Se at No- 13)
44	19204/ 2020	25.02.2 020	ABLAPL - 12001/ 2019	BISWAJIT DAS	C.O.	COURT NO. 1	Orde r Dtd. 2020 -02- 13			(Se at No- 13)
45	19205/ 2020	25.02.2 020	WP (C) - 4642/2 020	SARAT DASH	C.O.	COURT NO. 1	Orde r Dtd. 2020 -02- 17			(Se at No- 13)
46	19206/ 2020	25.02.2 020	WP (C) - 4641/2 020	SARAT DASH	C.O.	COURT NO. 1	Orde r Dtd. 2020 -02- 17			(Se at No- 13)
47	19207/ 2020	25.02.2 020	WP (C) - 3609/2 020	BASUDEV BARIK	C.O.	COURT NO. 8	Orde r Dtd. 2020 -02- 24			(Se at No- 13)
48	19208/ 2020	25.02.2 020	WP (C) - 6290/2 020	H. K. PANDA	C.O.	COURT NO. 8	Orde r Dtd. 2020 -02- 20		WRIT BRANC H-5	(Se at No- 20)
49	19209/ 2020	25.02.2 020	WP (C) - 6292/2 020	H. K. PANDA	C.O.	COURT NO. 8	Orde r Dtd. 2020 -02- 20		WRIT BRANC H-5	(Se at No- 20)
50	19210/ 2020	25.02.2 020	WP (C) - 6179/2 020	D. K. MAHALICK	C.O.	COURT NO. 8	Orde r Dtd. 2020 -02- 20		WRIT BRANC H-4	(Se at No- 38)

51	19211/ 2020	25.02.2 020	WP (C) - 4771/2 020	SMITA DAS	C.O.	COURT NO. 8	Orde r Dtd. 2020 -02- 19			(Se at No- 38)
52	19212/ 2020	25.02.2 020	WP (C) - 5641/2 020	M/S.P.R.M ISHRA	C.O.	COURT NO. 8	Orde r Dtd. 2020 -02- 20	WRIT BRANC H-6		(Se at No- 36)
53	19213/ 2020	25.02.2 020	WP (C) - 6097/2 020	P. K. BARIK	C.O.	COURT NO. 19	Orde r Dtd. 2020 -02- 20			(Se at No- 36)
54	19214/ 2020	25.02.2 020	WP (C) - 6190/2 020	SUBASH CHANDRA PANI	C.O.	COURT NO. 19	Orde r Dtd. 2020 -02- 20			(Se at No- 36)
55	19215/ 2020	25.02.2 020	BLAPL- 11010/ 2019	AMIT SAHOO	C.O.	COURT NO. 2	Orde r Dtd. 2020 -02- 20			(Se at No- 36)
56	19216/ 2020	25.02.2 020	WP (C) - 6130/2 020	SITANSU MOHAN SINGH	C.O.	COURT NO. 19	Orde r Dtd. 2020 -02- 20			(Se at No- 36)
57	19217/ 2020	25.02.2 020	WP (C) - 6131/2 020	SITANSU MOHAN SINGH	C.O.	COURT NO. 19	Orde r Dtd. 2020 -02- 20			(Se at No- 36)
58	19218/ 2020	25.02.2 020	WP (C) - 6132/2 020	SITANSU MOHAN SINGH	C.O.	COURT NO. 19	Orde r Dtd. 2020 -02- 20			(Se at No- 36)
59	19219/ 2020	25.02.2 020	WP (C) - 6073/2 020	K. C. MAJHI	C.O.	COURT NO. 19	Orde r Dtd. 2020 -02-			(Se at No- 36)

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60	19220/ 2020	25.02.2 020	WP (C) - 6086/2 020	P. K. BARIK	C.O.	COURT NO. 19	Orde r Dtd. 2020 -02- 20			(Se at No- 36)
61	19221/ 2020	25.02.2 020	WP (C) - 6090/2 020	P. K. BARIK	C.O.	COURT NO. 19	Orde r Dtd. 2020 -02- 20			(Se at No- 36)
62	19222/ 2020	25.02.2 020	WP (C) - 6091/2 020	P. K. BARIK	C.O.	COURT NO. 19	Orde r Dtd. 2020 -02- 20			(Se at No- 36)
63	19223/ 2020	25.02.2 020	WP (C) - 3474/2 020	S. SAHOO	C.O.	COURT NO. 24	Orde r Dtd. 2020 -02- 20			(Se at No- 36)
64	19224/ 2020	25.02.2 020	WP (C) - 4211/2 020	P K MOHANTY	C.O.	COURT NO. 24	Orde r Dtd. 2020 -02- 20			(Se at No- 36)
65	19225/ 2020	25.02.2 020	WP (C) - 18912/ 2018	S.CHOUDHU RY	GENE RAL		Enti re Orde r			(Se at No- 36)
66	19226/ 2020	25.02.2 020	WP (C) - 5597/2 020	P. K. MALLICK	C.O.	COURT NO. 19	Orde r Dtd. 2020 -02- 20			(Se at No- 36)
67	19227/ 2020	25.02.2 020	WP (C) - 22765/ 2019	R K SAHU	C.O.	DR (J)	Orde r Dtd. 2020 -02- 20			(Se at No- 36)
68	19228/ 2020	25.02.2 020	WP (C) - 6108/2 020	P. K. BARIK	C.O.	COURT NO. 19	Orde r Dtd. 2020 -02- 20			(Se at No- 36)

69	19229/ 2020	25.02.2 020	WP(C) - 6103/2 020	P. K. BARIK	C.O.	COURT NO. 19	Orde r Dtd. 2020 -02- 20			(Se at No- 36)
70	19230/ 2020	25.02.2 020	RSA- 145/20 19	P K SAMAL	C.O.	DR (J)	Orde r Dtd. 2020 -02- 20			(Se at No- 36)
71	19231/ 2020	25.02.2 020	WP(C) - 6093/2 020	P. K. BARIK	C.O.	COURT NO. 19	Orde r Dtd. 2020 -02- 20			(Se at No- 36)
72	19232/ 2020	25.02.2 020	CONTC- 2682/2 019	G C BARIK	C.O.	COURT NO. 22	Orde r Dtd. 2020 -02- 20			(Se at No- 36)
73	19233/ 2020	25.02.2 020	WP(C) - 3397/2 020	S. C. BISWAL	C.O.	COURT NO. 24	Orde r Dtd. 2020 -02- 19			(Se at No- 36)
74	19234/ 2020	25.02.2 020	WP(C) - 1729/2 015	K. P. BEHERA	C.O.	COURT NO. 22	Orde r Dtd. 2020 -02- 20			(Se at No- 36)
75	19235/ 2020	25.02.2 020	WP(C) - 6125/2 020	SITANSU MOHAN SINGH	C.O.	COURT NO. 19	Orde r Dtd. 2020 -02- 20			(Se at No- 36)
76	19236/ 2020	25.02.2 020	WP(C) - 6124/2 020	SITANSU MOHAN SINGH	C.O.	COURT NO. 19	Orde r Dtd. 2020 -02- 20			(Se at No- 36)
77	19237/ 2020	25.02.2 020	WP(C) - 1729/2 015	TOPHAN PRADHAN	C.O.	COURT NO. 22	Orde r Dtd. 2020 -02-			(Se at No- 36)

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78	19238/ 2020	25.02.2 020	WP (C) - 6123/2 020	SITANSU MOHAN SINGH	C.O.	COURT NO. 19	Orde r Dtd. 2020 -02- 20			(Se at No- 36)
79	19239/ 2020	25.02.2 020	WP (C) - 6136/2 020	SITANSU MOHAN SINGH	C.O.	COURT NO. 19	Orde r Dtd. 2020 -02- 20			(Se at No- 36)
80	19240/ 2020	25.02.2 020	WP (C) - 3218/2 019	S K SAHOO	C.O.	COURT NO. 9	Orde r Dtd. 2020 -02- 24			(Se at No- 36)
81	19241/ 2020	25.02.2 020	WP (C) - 6114/2 020	P. K. BARIK	C.O.	COURT NO. 19	Orde r Dtd. 2020 -02- 20			(Se at No- 36)
82	19242/ 2020	25.02.2 020	WP (C) - 6184/2 020	SUBASH CHANDRA PANI	C.O.	COURT NO. 19	Orde r Dtd. 2020 -02- 20			(Se at No- 36)
83	19243/ 2020	25.02.2 020	WP (C) - 3166/2 020	B BEHERA	C.O.	COURT NO. 24	Orde r Dtd. 2020 -02- 24			(Se at No- 36)
84	19244/ 2020	25.02.2 020	WP (C) - 29381/ 2019	Y. DAS	C.O.	COURT NO. 24	Orde r Dtd. 2020 -02- 19		WRIT BRANC H-1	(Se at No- 31)
85	19245/ 2020	25.02.2 020	WP (C) - 6075/2 020	K. C. MAJHI	C.O.	COURT NO. 19	Orde r Dtd. 2020 -02- 20			(Se at No- 31)
86	19246/ 2020	25.02.2 020	WP (C) - 1701/2 020	SAHADEV MUDULI	C.O.	COURT NO. 24	Orde r Dtd. 2020			(Se at No- 31)

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87	19247/2020	25.02.2020	WP (C) - 25284/2019	SUBHASISH BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-24			(Seat No-31)
88	19248/2020	25.02.2020	CMP-185/2020	SAHADEV MUDULI	C.O.	COURT NO. 24	Order Dtd. 2020-02-20			(Seat No-31)
89	19249/2020	25.02.2020	WP (C) - 29384/2019	Y. DAS	C.O.	COURT NO. 24	Order Dtd. 2020-02-19		WRIT BRANCH-1	(Seat No-31)
90	19250/2020	25.02.2020	WP (C) - 6506/2020	M/S. SUBASH CHANDRA PANI	C.O.	COURT NO. 19	Order Dtd. 2020-02-20			(Seat No-31)
91	19251/2020	25.02.2020	CONTC-444/2020	B M BHUYAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-24			(Seat No-31)
92	19252/2020	25.02.2020	WP (C) - 6501/2020	M/S. SUBASH CHANDRA PANI	C.O.	COURT NO. 19	Order Dtd. 2020-02-20			(Seat No-31)
93	19253/2020	25.02.2020	WP (C) - 1556/2020	M/S. PARTHA SARATHI DAS	C.O.	COURT NO. 24	Order Dtd. 2020-02-24			(Seat No-31)
94	19254/2020	25.02.2020	WP (C) - 1812/2020	JYOTI RANJAN SAHOO	C.O.	COURT NO. 24	Order Dtd. 2020-02-20			(Seat No-31)
95	19255/2020	25.02.2020	CONTC-963/2015	P K MOHANTY	C.O.	COURT NO. 24	Order Dtd.		CONTE MPT	(Seat No-

							2020-02-19			5)
96	19256/2020	25.02.2020	WP (C) - 6503/2020	SUBASH CHANDRA PANI	C.O.	COURT NO. 19	Order Dtd. 2020-02-20			(Seat No-5)
97	19257/2020	25.02.2020	WP (C) - 299/2020	A.K. BISWAL	C.O.	COURT NO. 24	Order Dtd. 2020-02-24			(Seat No-5)
98	19258/2020	25.02.2020	WP (C) - 6504/2020	SUBASH CHANDRA PANI	C.O.	COURT NO. 19	Order Dtd. 2020-02-20			(Seat No-5)
99	19259/2020	25.02.2020	CMP-163/2020	P K PANI	C.O.	COURT NO. 24	Order Dtd. 2020-02-20			(Seat No-5)
100	19260/2020	25.02.2020	WP (C) - 5430/2020	M/S. ASHOK KUMAR ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-20			(Seat No-5)
101	19261/2020	25.02.2020	WP (C) - 300/2020	A.K. BISWAL	C.O.	COURT NO. 24	Order Dtd. 2020-02-24			(Seat No-5)
102	19262/2020	25.02.2020	WP (C) - 5310/2020	P. K. MALLICK	C.O.	COURT NO. 19	Order Dtd. 2020-02-20			(Seat No-5)
103	19263/2020	25.02.2020	WP (C) - 4915/2020	M/S.K.C.M AJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-20			(Seat No-5)
104	19264/2020	25.02.2020	WP (C) - 278/2020	N.K. ROUT	C.O.	COURT NO.	Order		WRIT BRANC	(Seat

			16			24	Dtd. 2020 -02- 24		H-5	No- 22)
10 5	19265/ 2020	25.02.2 020	WP (C) - 4916/2 020	M/S.K.C.M AJHI	C.O.	COURT NO. 19	Orde r Dtd. 2020 -02- 20			(Se at No- 22)
10 6	19266/ 2020	25.02.2 020	WP (C) - 6192/2 020	SUBASH CHANDRA PANI	C.O.	COURT NO. 19	Orde r Dtd. 2020 -02- 20			(Se at No- 22)
10 7	19267/ 2020	25.02.2 020	WP (C) - 6419/2 020	D. DASH	C.O.	COURT NO. 24	Orde r Dtd. 2020 -02- 24		WRIT BRANC H-7	(Se at No- 48)
10 8	19268/ 2020	25.02.2 020	WP (C) - 6188/2 020	SUBASH CHANDRA PANI	C.O.	COURT NO. 19	Orde r Dtd. 2020 -02- 20			(Se at No- 48)
10 9	19269/ 2020	25.02.2 020	WP (C) - 6128/2 020	SITANSU MOHAN SINGH	C.O.	COURT NO. 19	Orde r Dtd. 2020 -02- 20			(Se at No- 48)
11 0	19270/ 2020	25.02.2 020	WP (C) - 6127/2 020	SITANSU MOHAN SINGH	C.O.	COURT NO. 19	Orde r Dtd. 2020 -02- 20			(Se at No- 48)
11 1	19271/ 2020	25.02.2 020	CMP- 814/20 17	M/S.SUBRA TA PANDA	C.O.	COURT NO. 24	Orde r Dtd. 2020 -02- 19			(Se at No- 48)
11 2	19272/ 2020	25.02.2 020	WP (C) - 6126/2 020	SITANSU MOHAN SINGH	C.O.	COURT NO. 19	Orde r Dtd. 2020 -02- 20			(Se at No- 48)
11	19273/ 2020	25.02.2	WP (C) -	N. K.	C.O.	COURT	Orde			(Se

3	2020	020	1898/2020	ROUT		NO. 3 OLD	r Dtd. 2020 -02- 24			at No- 48)
11 4	19274/ 2020	25.02.2 020	BLAPL- 10954/ 2019	A. PATTANA IK	C.O.	COURT NO. 2	Orde r Dtd. 2020 -02- 20			(Se at No- 48)
11 5	19275/ 2020	25.02.2 020	BLAPL- 10949/ 2019	B. DAS	C.O.	COURT NO. 2	Orde r Dtd. 2020 -02- 20			(Se at No- 48)
11 6	19276/ 2020	25.02.2 020	WP (C) - 6558/2 020	M/S. DHARM ENDRA SETHY	C.O.	COURT NO. 3 OLD	Orde r Dtd. 2020 -02- 24			(Se at No- 48)
11 7	19277/ 2020	25.02.2 020	BLAPL- 11013/ 2019	M.C. MOHANTY, ADV	C.O.	COURT NO. 2	Orde r Dtd. 2020 -02- 20			(Se at No- 48)
11 8	19278/ 2020	25.02.2 020	BLAPL- 10744/ 2019	G. JAYASINGH	C.O.	COURT NO. 23	Orde r Dtd. 2020 -02- 24			(Se at No- 48)
11 9	19279/ 2020	25.02.2 020	BLAPL- 891/20 20	M.R. SAHOO	C.O.	COURT NO. 23	Orde r Dtd. 2020 -02- 17			(Se at No- 48)
12 0	19280/ 2020	25.02.2 020	CRLREV - 785/20 19	D.N. KUANAR	C.O.	COURT NO. 23	Orde r Dtd. 2020 -02- 20			(Se at No- 48)
12 1	19281/ 2020	25.02.2 020	WP (C) - 12506/ 2019	R. DAS	GENE RAL		Orde r Dtd. 2019 -07- 25		WRIT BRANC H-5	(Se at No- 22)

12	19282/ 2020	25.02.2 020	ABLAPL - 388/20 19	NIRANJAN SAHOO	GENE RAL		Orde r Dtd. 2019 -02- 05	22.08.2019,13 .02.2020	CRMIN AL MISC- 2	(Se at No- 16)
12	19283/ 2020	25.02.2 020	WP(C) - 7087/2 020	J.P. KAR	C.O.	COURT NO. 7	Orde r Dtd. 2020 -02- 25			(Se at No- 16)
12	19284/ 2020	25.02.2 020	CRLREV - 123/20 20	B.K. PATI	C.O.	COURT NO. 23	Orde r Dtd. 2020 -02- 25			(Se at No- 16)
12	19285/ 2020	25.02.2 020	BLAPL- 4614/2 019	H. SUNDARA	C.O.	COURT NO. 9 OLD	Orde r Dtd. 2020 -02- 25		CRMIN AL MISC- 2	(Se at No- 15)
12	19286/ 2020	25.02.2 020	WP(C) - 19840/ 2013	R.R. DAS	C.O.	COURT NO. 9 OLD	Orde r Dtd. 2020 -02- 24			(Se at No- 15)
12	19287/ 2020	25.02.2 020	WP(C) - 19835/ 2013	R.R. DAS	C.O.	COURT NO. 9 OLD	Orde r Dtd. 2020 -02- 24			(Se at No- 15)
12	19288/ 2020	25.02.2 020	WP(C) - 19836/ 2013	R.R. DAS	C.O.	COURT NO. 9 OLD	Orde r Dtd. 2020 -02- 24			(Se at No- 15)
12	19289/ 2020	25.02.2 020	WP(C) - 19837/ 2013	R.R. DAS	C.O.	COURT NO. 9 OLD	Orde r Dtd. 2020 -02- 24			(Se at No- 15)
13	19290/ 2020	25.02.2 020	WP(C) - 19838/ 2013	R.R. DAS	C.O.	COURT NO. 9 OLD	Orde r Dtd. 2020 -02-			(Se at No- 15)

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13 1	19291/ 2020	25.02.2 020	WP (C) - 22288/ 2013	R.R. DAS	C.O.	COURT NO. 9 OLD	Orde r Dtd. 2020 -02- 24			(Se at No- 15)
13 2	19292/ 2020	25.02.2 020	WP (C) - 20151/ 2013	R.R. DAS	C.O.	COURT NO. 9 OLD	Orde r Dtd. 2020 -02- 24			(Se at No- 15)
13 3	19293/ 2020	25.02.2 020	WP (C) - 19839/ 2013	R.R. DAS	C.O.	COURT NO. 9 OLD	Orde r Dtd. 2020 -02- 24			(Se at No- 15)
13 4	19294/ 2020	25.02.2 020	RPFAM- 38/202 0	K.N. SAHOO	C.O.	COURT NO. 17	Orde r Dtd. 2020 -02- 24			(Se at No- 15)
13 5	19295/ 2020	25.02.2 020	TRP (C) - 2/2020	P.K. SAMAL	C.O.	COURT NO. 17	Orde r Dtd. 2020 -02- 24			(Se at No- 15)
13 6	19296/ 2020	25.02.2 020	WP (C) - 21414/ 2019	T. PRADHAN	C.O.	COURT NO. 3 OLD	Orde r Dtd. 2020 -02- 24			(Se at No- 15)
13 7	19297/ 2020	25.02.2 020	WP (C) - 2910/2 020	M.R. SAHOO	C.O.	COURT NO. 17	Orde r Dtd. 2020 -02- 24			(Se at No- 15)
13 8	19298/ 2020	25.02.2 020	WP (C) - 4243/2 020	P.K. JENA	C.O.	COURT NO. 9 OLD	Orde r Dtd. 2020 -02- 24			(Se at No- 15)
13 9	19299/ 2020	25.02.2 020	WP (C) - 3667/2 020	P.K. MOHANTY	C.O.	COURT NO. 17	Orde r Dtd. 2020			(Se at No- 15)

								-02-24			
140	19300/2020	25.02.2020	BLAPL-880/2020	P K JENA	C.O.	COURT NO. 9		Order Dtd. 2020-02-24			(Seat No-15)
141	19301/2020	25.02.2020	WP (C) - 7650/2018	B.NAYAK	GENERAL			Order Dtd. 2018-11-28		WRIT BRANCH-5	(Seat No-21)
142	19302/2020	25.02.2020	WP (C) - 3315/2010	M.K.RANA	GENERAL			Order Dtd. 2010-06-23		WRIT BRANCH-8	(Seat No-40)
143	19303/2020	25.02.2020	TRP (C) - 429/2019	SAROJ PADHY	C.O.	COURT NO. 2 OLD		Order Dtd. 2020-02-20			(Seat No-40)
144	19304/2020	25.02.2020	ABLAPL - 1860/2020	A K SAHOO	C.O.	COURT NO. 9		Order Dtd. 2020-02-20			(Seat No-40)
145	19305/2020	25.02.2020	ABLAPL - 1833/2020	MANOJ KUMAR PANI	C.O.	COURT NO. 9		Order Dtd. 2020-02-20			(Seat No-40)
146	19306/2020	25.02.2020	ABLAPL - 1847/2020	M. K. PANI	C.O.	COURT NO. 9		Order Dtd. 2020-02-20			(Seat No-40)
147	19307/2020	25.02.2020	ABLAPL - 1857/2020	M. K. PANI	C.O.	COURT NO. 9		Order Dtd. 2020-02-20			(Seat No-40)
148	19308/2020	25.02.2020	ABLAPL - 1831/2020	BIJAY KUMAR DALEI	C.O.	COURT NO. 9		Order Dtd.			(Seat No-

			020				2020-02-20			40)
149	19309/2020	25.02.2020	ABLAPL - 1834/2020	SATYAJIT MOHAPATRA	C.O.	COURT NO. 9	Order Dtd. 2020-02-20			(Seat No-40)
150	19310/2020	25.02.2020	ABLAPL - 1830/2020	R. K. BARIK	C.O.	COURT NO. 9	Order Dtd. 2020-02-20			(Seat No-40)
151	19311/2020	25.02.2020	ABLAPL - 1822/2020	SAMIR BARIK	C.O.	COURT NO. 9	Order Dtd. 2020-02-20			(Seat No-40)
152	19312/2020	25.02.2020	ABLAPL - 1832/2020	R.K. DEHURY	C.O.	COURT NO. 9	Order Dtd. 2020-02-20			(Seat No-40)
153	19313/2020	25.02.2020	ABLAPL - 1854/2020	A. PATTANAIK	C.O.	COURT NO. 9	Order Dtd. 2020-02-20			(Seat No-40)
154	19314/2020	25.02.2020	ABLAPL - 1840/2020	S R PANI	C.O.	COURT NO. 9	Order Dtd. 2020-02-20			(Seat No-40)
155	19315/2020	25.02.2020	ABLAPL - 1818/2020	S. P. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020-02-20			(Seat No-40)
156	19316/2020	25.02.2020	ABLAPL - 1853/2020	P N BEHERA	C.O.	COURT NO. 9	Order Dtd. 2020-02-20			(Seat No-40)
157	19317/2020	25.02.2020	ABLAPL -	S.R. PATTANAIK	C.O.	COURT NO. 9	Order			(Seat

			1819/2 020					Dtd. 2020 -02- 20			No- 40)
15 8	19318/ 2020	25.02.2 020	ABLAPL - 1843/2 020	GANESH SAHOO	C.O.	COURT NO. 9		Orde r Dtd. 2020 -02- 20			(Se at No- 40)
15 9	19319/ 2020	25.02.2 020	ABLAPL - 1816/2 020	S.K.MOHAN TY	C.O.	COURT NO. 9		Orde r Dtd. 2020 -02- 20			(Se at No- 40)
16 0	19320/ 2020	25.02.2 020	ABLAPL - 1811/2 020	SAILENDRA BISWAL	C.O.	COURT NO. 9		Orde r Dtd. 2020 -02- 20			(Se at No- 40)
16 1	19321/ 2020	25.02.2 020	ABLAPL - 1849/2 020	B. SINGH	C.O.	COURT NO. 9		Orde r Dtd. 2020 -02- 20			(Se at No- 40)
16 2	19322/ 2020	25.02.2 020	ABLAPL - 1814/2 020	B R MOHANTY	C.O.	COURT NO. 9		Orde r Dtd. 2020 -02- 20			(Se at No- 40)
16 3	19323/ 2020	25.02.2 020	ABLAPL - 1812/2 020	G. JAYASINGH	C.O.	COURT NO. 9		Orde r Dtd. 2020 -02- 20			(Se at No- 40)
16 4	19324/ 2020	25.02.2 020	ABLAPL - 1820/2 020	S R PATNAIK	C.O.	COURT NO. 9		Orde r Dtd. 2020 -02- 20			(Se at No- 40)
16 5	19325/ 2020	25.02.2 020	ABLAPL - 1846/2 020	S. MOHANTY	C.O.	COURT NO. 9		Orde r Dtd. 2020 -02- 20			(Se at No- 40)
16	19326/ 2020	25.02.2	ABLAPL	P K LENKA	C.O.	COURT		Orde			(Se

6	2020	020	- 1824/2 020			NO. 9	r Dtd. 2020 -02- 20			at No- 40)
16 7	19327/ 2020	25.02.2 020	ABLAPL - 1839/2 020	K. P. BEHERA, ADV	C.O.	COURT NO. 9	Orde r Dtd. 2020 -02- 20			(Se at No- 40)
16 8	19328/ 2020	25.02.2 020	ABLAPL - 1825/2 020	P K LENKA	C.O.	COURT NO. 9	Orde r Dtd. 2020 -02- 20			(Se at No- 40)
16 9	19329/ 2020	25.02.2 020	ABLAPL - 1826/2 020	B P TANGA	C.O.	COURT NO. 9	Orde r Dtd. 2020 -02- 20			(Se at No- 40)
17 0	19330/ 2020	25.02.2 020	ABLAPL - 1851/2 020	B. DAS	C.O.	COURT NO. 9	Orde r Dtd. 2020 -02- 20			(Se at No- 40)
17 1	19331/ 2020	25.02.2 020	ABLAPL - 1852/2 020	J BEHERA	C.O.	COURT NO. 9	Orde r Dtd. 2020 -02- 20			(Se at No- 40)
17 2	19332/ 2020	25.02.2 020	ABLAPL - 1813/2 020	B. DALAI	C.O.	COURT NO. 9	Orde r Dtd. 2020 -02- 20			(Se at No- 40)
17 3	19333/ 2020	25.02.2 020	ABLAPL - 1855/2 020	B MOHAPATRA	C.O.	COURT NO. 9	Orde r Dtd. 2020 -02- 20			(Se at No- 40)
17 4	19334/ 2020	25.02.2 020	ABLAPL - 1829/2 020	G. SAHOO	C.O.	COURT NO. 9	Orde r Dtd. 2020 -02- 20			(Se at No- 40)

17	19335/2020	25.02.2020	ABLAPL - 1859/2020	A PATTNAIK	C.O.	COURT NO. 9	Order Dtd. 2020-02-20			(Seat No-40)
17	19336/2020	25.02.2020	ABLAPL - 1817/2020	B.C. PATRA	C.O.	COURT NO. 9	Order Dtd. 2020-02-20			(Seat No-40)
17	19337/2020	25.02.2020	CRLA-195/2014	R.K. PRADHAN	GENERAL		Order Dtd. 2020-02-07		CRIMINAL APPEAL	(Seat No-1)
17	19338/2020	25.02.2020	ABLAPL - 1856/2020	R K DEHURI	C.O.	COURT NO. 9	Order Dtd. 2020-02-20			(Seat No-1)
17	19339/2020	25.02.2020	WP(C) - 5176/2020	P.K. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-02-24			(Seat No-1)
18	19340/2020	25.02.2020	ABLAPL - 1828/2020	S ROUT	C.O.	COURT NO. 9	Order Dtd. 2020-02-20			(Seat No-1)
18	19341/2020	25.02.2020	ABLAPL - 1821/2020	AMLAN SHAKTIPANI	C.O.	COURT NO. 9	Order Dtd. 2020-02-20			(Seat No-1)
18	19342/2020	25.02.2020	ABLAPL - 1850/2020	B K DAS	C.O.	COURT NO. 9	Order Dtd. 2020-02-20			(Seat No-1)
18	19343/2020	25.02.2020	WP(C) - 19629/2019	B.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-10-			(Seat No-1)

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184	19344/2020	25.02.2020	ABLAPL - 1845/2020	B NAYAK	C.O.	COURT NO. 9	Order Dtd. 2020-02-20			(Seat No-1)
185	19345/2020	25.02.2020	ABLAPL - 1841/2020	S K BEHERA	C.O.	COURT NO. 9	Order Dtd. 2020-02-20			(Seat No-1)
186	19346/2020	25.02.2020	ABLAPL - 1835/2020	R.K. DEHURI	C.O.	COURT NO. 9	Order Dtd. 2020-02-20			(Seat No-1)
187	19347/2020	25.02.2020	ABLAPL - 1848/2020	S ROUT	C.O.	COURT NO. 9	Order Dtd. 2020-02-20			(Seat No-1)
188	19348/2020	25.02.2020	ABLAPL - 1838/2020	A TRIPATHY	C.O.	COURT NO. 9	Order Dtd. 2020-02-20			(Seat No-1)
189	19349/2020	25.02.2020	ABLAPL - 1836/2020	P K MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-02-20			(Seat No-1)
190	19350/2020	25.02.2020	SA-144/1963	B. NAYAK	GENERAL		Order Dtd. 1964-07-13			(Seat No-1)
191	19351/2020	25.02.2020	WP(C) - 4986/2018	SIBA PRASAD SAHOO	C.O.	COURT NO. 17	Order Dtd. 2020-02-19			(Seat No-1)
192	19352/2020	25.02.2020	ABLAPL - 1736/2020	IMRAN KHAN	C.O.	COURT NO. 1	Order Dtd. 2020			(Seat No-1)

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193	19353/2020	25.02.2020	ABLAPL - 6164/2019	B. DAS	C.O.	COURT NO. 9	Order Dtd. 2020-02-20		CRMINAL MISC-2	(Seat No-10)
194	19354/2020	25.02.2020	CMP-204/2015	M. K. SAMAL	GENERAL		Order Dtd. 2020-02-11		WRIT BRANCH-11	(Seat No-62)
195	19355/2020	25.02.2020	WP (C) - 6477/2020	ASHUTOSH MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-02-24			(Seat No-62)
196	19356/2020	25.02.2020	TRP (C) - 323/2019	D.MITRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-19			(Seat No-62)
197	19357/2020	25.02.2020	WP (C) - 7047/2020	L D SAHU	C.O.	COURT NO. 22	Order Dtd. 2020-02-25			(Seat No-62)
198	19358/2020	25.02.2020	WP (C) - 29285/2019	ARUN KUMAR JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-24			(Seat No-62)
199	19359/2020	25.02.2020	WP (C) - 6896/2020	PRASANT KUMAR JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-24		WRIT BRANCH (DIVISION BENCH)	(Seat No-102)
200	19360/2020	25.02.2020	WP (C) - 6386/2020	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-24		WRIT BRANCH (DIVISION BENCH)	(Seat No-113)
201	19361/	25.02.2	WP (C) -	G. C.	C.O.	COURT	Orde			(Se

1	2020	020	15414/2012	BARIK		NO. 5	r Dtd. 2020 -02- 18			at No- 113)
20 2	19362/ 2020	25.02.2 020	WP (C) - 15414/ 2012	SUMANTA DAS	C.O.	COURT NO. 5	Orde r Dtd. 2020 -02- 18			(Se at No- 113)
20 3	19363/ 2020	25.02.2 020	WP (C) - 4738/2 020	P. K. BARIK	C.O.	COURT NO. 2 OLD	Orde r Dtd. 2020 -02- 24			(Se at No- 113)
20 4	19364/ 2020	25.02.2 020	CRLMC- 3325/2 019	BINDU SAGAR SWAIN	C.O.	COURT NO. 1	Orde r Dtd. 2020 -02- 17			(Se at No- 113)
20 5	19365/ 2020	25.02.2 020	WP (C) - 6577/2 020	M/S.GOKUL ANANDA PADHI	C.O.	COURT NO. 2 OLD	Orde r Dtd. 2020 -02- 24			(Se at No- 113)
20 6	19366/ 2020	25.02.2 020	WP (C) - 6525/2 020	ANIL SAHOO	C.O.	COURT NO. 2 OLD	Orde r Dtd. 2020 -02- 24		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 115)
20 7	19367/ 2020	25.02.2 020	WP (C) - 6524/2 020	ANIL SAHOO	C.O.	COURT NO. 2 OLD	Orde r Dtd. 2020 -02- 24		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 115)
20 8	19368/ 2020	25.02.2 020	FAO- 89/202 0	B. R. SINGH	C.O.	COURT NO. 22	Orde r Dtd. 2020 -02- 20			(Se at No- 115)
20 9	19369/ 2020	25.02.2 020	FAO- 89/202 0	SARAT SWAIN	C.O.	COURT NO. 22	Orde r Dtd. 2020			(Se at No- 115)

							-02-20)
210	19370/2020	25.02.2020	FAO-88/2020	B. R. SINGH	C.O.	COURT NO. 22	Order Dtd. 2020-02-20			(Seat No-115)
211	19371/2020	25.02.2020	FAO-88/2020	SARAT SWAIN	C.O.	COURT NO. 22	Order Dtd. 2020-02-20			(Seat No-115)
212	19372/2020	25.02.2020	FAO-87/2020	B. B. RANVIR SINGH	C.O.	COURT NO. 22	Order Dtd. 2020-02-20			(Seat No-115)
213	19373/2020	25.02.2020	FAO-87/2020	SARAT SWAIN	C.O.	COURT NO. 22	Order Dtd. 2020-02-20			(Seat No-115)
214	19374/2020	25.02.2020	WP (C) - 6522/2020	BRUNDABAN NAYAK	C.O.	COURT NO. 22	Order Dtd. 2020-02-24			(Seat No-115)
215	19375/2020	25.02.2020	WP (C) - 6522/2020	BRUNDABAN NAYAK	C.O.	COURT NO. 22	Order Dtd. 2020-02-24			(Seat No-115)
216	19376/2020	25.02.2020	CONTC-376/2020	M/S.MANAS PATI	C.O.	COURT NO. 22	Order Dtd. 2020-02-24			(Seat No-115)
217	19377/2020	25.02.2020	CONTC-464/2020	M/S.MANAS PATI	C.O.	COURT NO. 22	Order Dtd. 2020-02-24			(Seat No-115)
218	19378/2020	25.02.2020	WP (C) - 6567/2020	P. N. BEHERA	C.O.	COURT NO. 7	Order Dtd.			(Seat No-

							2020-02-24			115)
219	19379/2020	25.02.2020	WP(C) - 7052/2020	P. N. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-02-25		WRIT BRANCH-7	(Seat No-15)
220	19380/2020	25.02.2020	RSA-280/2017	P. K. JENA	GENERAL		Order Dtd. 2020-02-13			(Seat No-15)
221	19381/2020	25.02.2020	WP(C) - 7049/2020	P. N. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-02-25		WRIT BRANCH-7	(Seat No-15)
222	19382/2020	25.02.2020	WP(C) - 6242/2020	PRAVAT BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-02-24			(Seat No-15)
223	19383/2020	25.02.2020	FAO-86/2020	B. B. RANVIR Singh	C.O.	COURT NO. 22	Order Dtd. 2020-02-20			(Seat No-15)
224	19384/2020	25.02.2020	FAO-86/2020	SARAT SWAIN	C.O.	COURT NO. 22	Order Dtd. 2020-02-20			(Seat No-15)
225	19385/2020	25.02.2020	TRP(C) - 454/2019	R. K. DEHURI	C.O.	COURT NO. 7	Order Dtd. 2020-02-24			(Seat No-15)
226	19386/2020	25.02.2020	FAO-922/2019	B. B. RANVIR Singh	C.O.	COURT NO. 22	Order Dtd. 2020-02-20			(Seat No-15)
227	19387/2020	25.02.2020	FAO-922/20	SARAT SWAIN	C.O.	COURT NO.	Order			(Seat

			19			22	Dtd. 2020 -02- 20			No- 15)
22	19388/ 2020	25.02.2 020	WP (C) - 4940/2 020	S. K. PARIDA	C.O.	COURT NO. 22	Orde r Dtd. 2020 -02- 24			(Se at No- 15)
22	19389/ 2020	25.02.2 020	WP (C) - 5920/2 020	B. K. KUND	C.O.	COURT NO. 22	Orde r Dtd. 2020 -02- 24			(Se at No- 15)
23	19390/ 2020	25.02.2 020	WP (C) - 5099/2 020	S. C. DASH	C.O.	COURT NO. 22	Orde r Dtd. 2020 -02- 24			(Se at No- 15)
23	19391/ 2020	25.02.2 020	WP (C) - 1730/2 020	B.K.DAS	GENE RAL		Orde r Dtd. 2020 -01- 27			(Se at No- 15)
23	19392/ 2020	25.02.2 020	WP (C) - 5299/2 020	P.K.RATH	GENE RAL		Orde r Dtd. 2020 -02- 19			(Se at No- 15)
23	19393/ 2020	25.02.2 020	WP (C) - 18981/ 2016	S.P.SAHOO	GENE RAL		Orde r Dtd. 2017 -08- 21		WRIT BRANC H-3	(Se at No- 28)
23	19394/ 2020	25.02.2 020	WP (C) - 20090/ 2016	S.P.SAHOO	GENE RAL				WRIT BRANC H-5	(Se at No- 23)
23	19395/ 2020	25.02.2 020	ABLAPL - 884/20 20	U.P.BAG	GENE RAL		Orde r Dtd. 2020 -02- 06			(Se at No- 23)
23	19396/ 2020	25.02.2 020	CRLMC- 3047/2 017	A.MOHANTY	GENE RAL		Orde r Dtd.		CRIMI NAL MISC-	(Se at No-

							2018-04-03		1	7)
237	19397/2020	25.02.2020	WP (C) - 1985/2017	S. P. SAHOO	GENERAL		Order Dtd. 2019-04-02		WRIT BRANCH-4	(Seat No-27)
238	19398/2020	25.02.2020	WP (C) - 5711/2020	M/S. SUBASH CHANDRA PANI	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Seat No-27)
239	19399/2020	25.02.2020	WP (C) - 17143/2018	D. D. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-02-25		WRIT BRANCH (DIVISION BENCH)	(Seat No-105)
240	19400/2020	25.02.2020	CRLMC-402/2020	R. K. DEHURI	C.O.	COURT NO. 1	Order Dtd. 2020-02-17			(Seat No-105)
241	19401/2020	25.02.2020	CRLMC-403/2020	R. K. DEHURI	C.O.	COURT NO. 1	Order Dtd. 2020-02-17			(Seat No-105)
242	19402/2020	25.02.2020	WP (C) - 5038/2020	S. S. SAMANTRAY	C.O.	COURT NO. 24	Order Dtd. 2020-02-19			(Seat No-105)
243	19403/2020	25.02.2020	WP (C) - 8003/2018	S. PANDA	GENERAL		Order Dtd. 2018-05-14		WRIT BRANCH-9	(Seat No-52)
244	19404/2020	25.02.2020	WP (C) - 2826/2006	A. KHAN	GENERAL		Order Dtd. 2009-07-15		WRIT BRANCH-2	(Seat No-45)
24	19405/	25.02.2	WP (C) -	A. KHAN	GENE		Orde		WRIT	(Se

5	2020	020	8580/2011		RAL		r Dtd. 2013 -07- 02		BRANC H-1	at No- 2)
24 6	19406/ 2020	25.02.2 020	WP(C) - 19421/ 2019	S. PANDA	GENE RAL		Orde r Dtd. 2019 -10- 21			(Se at No- 2)
24 7	19407/ 2020	25.02.2 020	OJC- 11417/ 2000	S. DASH	GENE RAL		Orde r Dtd. 2017 -03- 24		WRIT BRANC H-1	(Se at No- 3)
24 8	19408/ 2020	25.02.2 020	ABLAPL - 222/20 20	S. K. SINGH	C.O.	COURT NO. 9	Orde r Dtd. 2020 -02- 20			(Se at No- 3)
24 9	19409/ 2020	25.02.2 020	MATA- 56/201 4	M. K. PANI	GENE RAL		Orde r Dtd. 2019 -08- 06			(Se at No- 3)
25 0	19410/ 2020	25.02.2 020	WP(C) - 6710/2 020	J. R. KHUNTIA	C.O.		Orde r Dtd. 2020 -02- 24			(Se at No- 3)
25 1	19411/ 2020	25.02.2 020	WP(C) - 6709/2 020	J. R. KHUNTIA	C.O.	COURT NO. 8	Orde r Dtd. 2020 -02- 24			(Se at No- 3)
25 2	19412/ 2020	25.02.2 020	ABLAPL - 11704/ 2019	ARUN MOHAN JENA	GENE RAL		Orde r Dtd. 2019 -10- 31		CRMIN AL MISC- 2	(Se at No- 13)
25 3	19413/ 2020	25.02.2 020	WP(C) - 6467/2 020	J. R. KHUNTIA	C.O.	COURT NO. 8	Orde r Dtd. 2020 -02- 19			(Se at No- 13)

254	19414/2020	25.02.2020	CONTC-2063/2019	L.D.SAHU	GENERAL		Order Dtd. 9999-12-31			(Seat No-13)
255	19415/2020	25.02.2020	CRLMC-2622/2019	R. N. DASH	C.O.	COURT NO. 1	Order Dtd. 2020-02-11			(Seat No-13)
256	19416/2020	25.02.2020	CRLMP-1051/2019	D.D.JENA	GENERAL		Order Dtd. 2020-01-20			(Seat No-13)
257	19417/2020	25.02.2020	BLAPL-7836/2019	NRUSHINGHA NANDA MAHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-11			(Seat No-13)
258	19418/2020	25.02.2020	ITA-24/2017	J.R.BEHERA	GENERAL		Order Dtd. 2018-12-01		CIVIL REVISION	(Seat No-1)
259	19419/2020	25.02.2020	WP(C) - 1759/2005	S.K.PARIDA	GENERAL		Order Dtd. 2005-02-22		WRIT BRANCH-5	(Seat No-23)
260	19420/2020	25.02.2020	BLAPL-6118/2019	H. K. PATRA	C.O.	COURT NO. 1	Order Dtd. 2020-01-17			(Seat No-23)
261	19421/2020	25.02.2020	WP(C) - 20615/2013	M.K.MOHANTY	GENERAL		Order Dtd. 2019-12-14			(Seat No-23)
262	19422/2020	25.02.2020	BLAPL-2596/2019	H. K. PATRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-			(Seat No-23)

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26 3	19423/ 2020	25.02.2 020	WP (C) - 20616/ 2013	M. K. MOHAN TY	GENE RAL			Orde r Dtd. 2019 -12- 14		(Se at No- 23)
26 4	19424/ 2020	25.02.2 020	CONTC- 519/20 20	P. K. MISHRA	C.O.	COURT NO. 22		Orde r Dtd. 2020 -02- 24		(Se at No- 23)
26 5	19425/ 2020	25.02.2 020	CRLMC- 3020/2 019	LOKANATH SAHOO	C.O.	COURT NO. 1		Orde r Dtd. 2020 -02- 11		(Se at No- 23)
26 6	19426/ 2020	25.02.2 020	WP (C) - 205/20 19	B. M. BHUYA N	GENE RAL			Orde r Dtd. 2020 -01- 24		(Se at No- 23)
26 7	19427/ 2020	25.02.2 020	ABLAPL - 1804/2 020	P. K. MOHANTY	C.O.	COURT NO. 1		Orde r Dtd. 2020 -02- 20		(Se at No- 23)
26 8	19428/ 2020	25.02.2 020	CONTC- 1041/2 005	S. K. PARID A	GENE RAL			Orde r Dtd. 2006 -02- 27	CONTE MPT	(Se at No- 3)
26 9	19429/ 2020	25.02.2 020	ABLAPL - 4761/2 019	B. DAS	C.O.	COURT NO. 1		Orde r Dtd. 2020 -02- 20		(Se at No- 3)
27 0	19430/ 2020	25.02.2 020	WP (C) - 3974/2 016	M. M. PANDA	GENE RAL			Orde r Dtd. 9999 -12- 31	WRIT BRANC H-5	(Se at No- 23)
27 1	19431/ 2020	25.02.2 020	CRLMC- 349/20 20	B. S. DAS	C.O.	COURT NO. 1		Orde r Dtd. 2020		(Se at No- 23)

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27	19432/2020	25.02.2020	CRLMC-3110/2019	S. ROUT	C.O.	COURT NO. 1		Order Dtd. 2020-02-10			(Seat No-23)
27	19433/2020	25.02.2020	WP(C) - 19992/2019	P.K.JENA	GENERAL			Order Dtd. 2020-02-11			(Seat No-23)
27	19434/2020	25.02.2020	CRLMC-3621/2019	SURENDRA DAS	C.O.	COURT NO. 1		Order Dtd. 2020-02-03			(Seat No-23)
27	19435/2020	25.02.2020	WP(C) - 19992/2019	P.K.JENA	GENERAL			Order Dtd. 2020-02-11			(Seat No-23)
27	19436/2020	25.02.2020	CRLMC-3270/2019	M. K. MOHANTY	C.O.	COURT NO. 1		Order Dtd. 2020-02-11			(Seat No-23)
27	19437/2020	25.02.2020	ARBP-74/2016	T. N. CHOUDHURY	GENERAL			Order Dtd. 2020-02-07		M.J.C.	(Seat No-2)
27	19438/2020	25.02.2020	WP(C) - 19992/2019	P.K.JENA	GENERAL			Order Dtd. 2020-02-11			(Seat No-2)
27	19439/2020	25.02.2020	CRLMC-3270/2019	RABI SAMAL	C.O.	COURT NO. 1		Order Dtd. 2020-02-11			(Seat No-2)
28	19440/2020	25.02.2020	WP(C) - 19992/2019	SHYAM SUNDAR BARIK	C.O.	COURT NO. 9					(Seat No-

										2)
28 1	19441/ 2020	25.02.2 020	CRLMC- 2734/2 019	S. K. JENA	C.O.	COURT NO. 1	Orde r Dtd. 2020 -02- 17			(Se at No- 2)
28 2	19442/ 2020	25.02.2 020	ABLAPL - 19599/ 2019	B. DAS	C.O.	COURT NO. 1	Orde r Dtd. 2020 -02- 20			(Se at No- 2)
28 3	19443/ 2020	25.02.2 020	WP(C) - 19992/ 2019	P.K.JENA	GENE RAL		Orde r Dtd. 2020 -02- 11			(Se at No- 2)
28 4	19444/ 2020	25.02.2 020	CRLA- 12/202 0	P. K. BARIK	C.O.	COURT NO. 23	Orde r Dtd. 2020 -02- 24			(Se at No- 2)
28 5	19445/ 2020	25.02.2 020	WP(C) - 19992/ 2019	P.K.JENA	GENE RAL		Orde r Dtd. 2020 -02- 11			(Se at No- 2)
28 6	19446/ 2020	25.02.2 020	CRLMC- 392/20 20	M. R. ROUTRAY	C.O.	COURT NO. 1	Orde r Dtd. 2020 -02- 17			(Se at No- 2)
28 7	19447/ 2020	25.02.2 020	CRLMC- 1102/2 019	T. DALAI	C.O.	DR (J)	Orde r Dtd. 2020 -01- 09			(Se at No- 2)
28 8	19448/ 2020	25.02.2 020	WP(C) - 11786/ 2018	P.K.JENA	GENE RAL		Orde r Dtd. 2019 -01- 29		WRIT BRANC H-8	(Se at No- 42)
28 9	19449/ 2020	25.02.2 020	CRLMC- 3340/2 019	M. K. MOHANTY	C.O.	COURT NO. 1	Orde r Dtd. 2020			(Se at No- 42)

								-02-03			
290	19450/2020	25.02.2020	CRLMC-2990/2019	P. K. BEHERA	C.O.	COURT NO. 1		Order Dtd. 2020-02-11			(Seat No-42)
291	19451/2020	25.02.2020	CRLMC-1289/2019	DIPAK RAJ PATRI	C.O.	COURT NO. 1		Order Dtd. 2020-01-27			(Seat No-42)
292	19452/2020	25.02.2020	CRLMC-1289/2019	BALARAM SINGH	C.O.	COURT NO. 1		Order Dtd. 2020-01-27			(Seat No-42)
293	19453/2020	25.02.2020	CMPAT-2/2000	R.K.MOHAPATRA	C.O.	COURT NO. 22		Order Dtd. 2020-02-07			(Seat No-42)
294	19454/2020	25.02.2020	ABLAPL - 2793/2019	M. R. ROUTRAY	C.O.	COURT NO. 1		Order Dtd. 2020-02-20			(Seat No-42)
295	19455/2020	25.02.2020	JCRLA-40/2005	M.K.RANA	GENERAL			Order Dtd. 2020-02-13			(Seat No-42)
296	19456/2020	25.02.2020	ABLAPL - 17352/2019	MAMATA MOHANTY	C.O.	COURT NO. 1		Order Dtd. 2020-02-20			(Seat No-42)
297	19457/2020	25.02.2020	CRLA-52/2020	M.K.RANA	GENERAL			Order Dtd. 2020-02-13			(Seat No-42)
298	19458/2020	25.02.2020	ABLAPL - 17352/	DEBENDRA KUMAR SWAIN	C.O.	COURT NO. 1		Order Dtd.			(Seat No-

			2019				2020-02-20			42)
29	19459/2020	25.02.2020	JCRLA-1/2017	M.K.RANA	GENERAL		Order Dtd. 2020-02-13			(Seat No-42)
30	19460/2020	25.02.2020	ABLAPL - 227/2020	B. DAS	C.O.	COURT NO. 9	Order Dtd. 2020-02-20			(Seat No-42)
30	19461/2020	25.02.2020	CRLA-5/2020	M.K.RANA	GENERAL		Order Dtd. 2020-02-19			(Seat No-42)
30	19462/2020	25.02.2020	ABLAPL - 221/2020	B. DAS	C.O.	COURT NO. 9	Order Dtd. 2020-02-20			(Seat No-42)
30	19463/2020	25.02.2020	CRLA-10/2020	M.K.RANA	GENERAL		Order Dtd. 2020-02-19			(Seat No-42)
30	19464/2020	25.02.2020	CRLA-33/2020	M.K.RANA	GENERAL		Order Dtd. 2020-02-13			(Seat No-42)
30	19465/2020	25.02.2020	CRLMC-2855/2019	JAYADEV BHOI	C.O.	COURT NO. 1	Order Dtd. 2020-01-13			(Seat No-42)
30	19466/2020	25.02.2020	CRLA-36/2020	M.K.RANA	GENERAL		Order Dtd. 2020-02-13			(Seat No-42)
30	19467/2020	25.02.2020	WP(C) - 6582/2	M. R. ROUSTRAY	C.O.	COURT NO.	Order			(Seat

			020			22	Dtd. 2020 -02- 24			No- 42)
30 8	19468/ 2020	25.02.2 020	CRLA- 798/20 19	M. K. RANA	GENE RAL		Orde r Dtd. 2020 -02- 13			(Se at No- 42)
30 9	19469/ 2020	25.02.2 020	WP (C) - 6658/2 020	M. R. ROUTRAY	C.O.	COURT NO. 22	Orde r Dtd. 2020 -02- 24			(Se at No- 42)
31 0	19470/ 2020	25.02.2 020	BLAPL- 13428/ 2013	H. K. BHOL	GENE RAL		Orde r Dtd. 2013 -06- 21		CRIMI NAL MISC- 3	(Se at No- 3)
31 1	19471/ 2020	25.02.2 020	WP (C) - 6979/2 020	M. R. ROUTRAY	C.O.	COURT NO. 22	Orde r Dtd. 2020 -02- 24			(Se at No- 3)
31 2	19472/ 2020	25.02.2 020	BLAPL- 10891/ 2019	S. BARIK	GENE RAL		Orde r Dtd. 2020 -02- 17			(Se at No- 3)
31 3	19473/ 2020	25.02.2 020	WP (C) - 29178/ 2019	S. MOHARAN A	GENE RAL		Orde r Dtd. 2020 -01- 20			(Se at No- 3)
31 4	19474/ 2020	25.02.2 020	BLAPL- 1040/2 020	SAILENDRA BISWAL	C.O.	COURT NO. 23	Orde r Dtd. 2020 -02- 24			(Se at No- 3)
31 5	19475/ 2020	25.02.2 020	BLAPL- 1039/2 020	SAILENDRA BISWAL	C.O.	COURT NO. 23	Orde r Dtd. 2020 -02- 24			(Se at No- 3)
31	19476/ 2020	25.02.2	BLAPL-	LOKANATH	C.O.	COURT	Orde			(Se

6	2020	020	993/2020	SAHOO		NO. 23	Order Dtd. 2020-02-24			(Se at No-3)
317	19477/2020	25.02.2020	BLAPL-956/2020	U.C.JENA	C.O.	COURT NO. 23	Order Dtd. 2020-02-24			(Se at No-3)
318	19478/2020	25.02.2020	BLAPL-924/2020	R. K. DEHURI	C.O.	DR (J)	Order Dtd. 2020-02-24			(Se at No-3)
319	19479/2020	25.02.2020	BLAPL-928/2020	R. K. DEHURI	C.O.	DR (J)	Order Dtd. 2020-02-24			(Se at No-3)
320	19480/2020	25.02.2020	CRLMP-1207/2019	S. C. DAS	C.O.	COURT NO. 17	Order Dtd. 2019-11-25			(Se at No-3)
321	19481/2020	25.02.2020	BLAPL-1003/2020	GANESH SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-02-24			(Se at No-3)
322	19482/2020	25.02.2020	BLAPL-1004/2020	B. R. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2020-02-24			(Se at No-3)
323	19483/2020	25.02.2020	BLAPL-1005/2020	P. R. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2020-02-24			(Se at No-3)
324	19484/2020	25.02.2020	BLAPL-1006/2020	B. P. TUNGA	C.O.	COURT NO. 23	Order Dtd. 2020-02-24			(Se at No-3)

325	19485/2020	25.02.2020	BLAPL-1007/2020	A. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2020-02-24			(Seat No-3)
326	19486/2020	25.02.2020	BLAPL-1011/2020	P. K. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2020-02-24			(Seat No-3)
327	19487/2020	25.02.2020	BLAPL-1012/2020	M. R. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-02-24			(Seat No-3)
328	19488/2020	25.02.2020	BLAPL-1081/2020	T. R. DAS	C.O.	COURT NO. 23	Order Dtd. 2020-02-24			(Seat No-3)
329	19489/2020	25.02.2020	BLAPL-1082/2020	P. K. ROUSTRAY	C.O.	COURT NO. 23	Order Dtd. 2020-02-24			(Seat No-3)
330	19490/2020	25.02.2020	BLAPL-1084/2020	SAHADEV MUDULI	C.O.	COURT NO. 23	Order Dtd. 2020-02-24			(Seat No-3)
331	19491/2020	25.02.2020	BLAPL-1085/2020	SIBA PRASAD SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-02-24			(Seat No-3)
332	19492/2020	25.02.2020	BLAPL-1073/2020	H. K. BHOL	C.O.	COURT NO. 23	Order Dtd. 2020-02-24			(Seat No-3)
333	19493/2020	25.02.2020	BLAPL-1061/2020	LOKANATH SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-02-			(Seat No-3)

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334	19494/2020	25.02.2020	BLAPL-1048/2020	D. R. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2020-02-24			(Seat No-3)
335	19495/2020	25.02.2020	BLAPL-1044/2020	AMLAN SHAKTI PAUL	C.O.	COURT NO. 23	Order Dtd. 2020-02-24			(Seat No-3)
336	19496/2020	25.02.2020	WP(C) - 5660/2020	G.K. DASH	C.O.	COURT NO. 22	Order Dtd. 2020-02-24			(Seat No-3)
337	19497/2020	25.02.2020	BLAPL-1013/2020	P.K. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2020-02-24			(Seat No-3)
338	19498/2020	25.02.2020	BLAPL-1017/2020	H.S. PAIKARAY	C.O.	COURT NO. 23	Order Dtd. 2020-02-24			(Seat No-3)
339	19499/2020	25.02.2020	BLAPL-1027/2020	A. KAILASH	C.O.	COURT NO. 23	Order Dtd. 2020-02-24			(Seat No-3)
340	19500/2020	25.02.2020	BLAPL-1028/2020	A.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2020-02-24			(Seat No-3)
341	19501/2020	25.02.2020	BLAPL-1029/2020	B. SINGH	C.O.	COURT NO. 23	Order Dtd. 2020-02-24			(Seat No-3)
342	19502/2020	25.02.2020	BLAPL-1037/2020	S. BISWAL	C.O.	COURT NO. 23	Order Dtd. 2020			(Seat No-3)

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34	19503/2020	25.02.2020	BLAPL-1050/2020	M.R.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-02-24			(Seat No-3)
34	19504/2020	25.02.2020	BLAPL-1052/2020	R.MALLICK	C.O.	COURT NO. 23	Order Dtd. 2020-02-24			(Seat No-3)
34	19505/2020	25.02.2020	BLAPL-1053/2020	B.R.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2020-02-24			(Seat No-3)
34	19506/2020	25.02.2020	BLAPL-1055/2020	B. SINGH	C.O.	COURT NO. 23	Order Dtd. 2020-02-24			(Seat No-3)
34	19507/2020	25.02.2020	BLAPL-1057/2020	M.K.BARIK	C.O.	COURT NO. 23	Order Dtd. 2020-02-24			(Seat No-3)
34	19508/2020	25.02.2020	BLAPL-1059/2020	S.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2020-02-24			(Seat No-3)
34	19509/2020	25.02.2020	BLAPL-1062/2020	G. ROUT	C.O.	COURT NO. 23	Order Dtd. 2020-02-24			(Seat No-3)
35	19510/2020	25.02.2020	BLAPL-1064/2020	G. ROUT	C.O.	COURT NO. 23	Order Dtd. 2020-02-24			(Seat No-3)
35	19511/2020	25.02.2020	BLAPL-1066/2020	H.K.PATRA	C.O.	COURT NO. 23	Order Dtd.			(Seat No-3)

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35	19512/2020	25.02.2020	BLAPL-1069/2020	R.R. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2020-02-24			(Seat No-3)
35	19513/2020	25.02.2020	BLAPL-1070/2020	D.K. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2020-02-24			(Seat No-3)
35	19514/2020	25.02.2020	WP (C) - 6938/2020	B.N. SARANGI	C.O.	COURT NO. 7	Order Dtd. 2020-02-24			(Seat No-3)
35	19515/2020	25.02.2020	TRP (C) - 29/2020	N. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2020-02-24			(Seat No-3)
35	19516/2020	25.02.2020	TRP (C) - 47/2020	N.K. ROUT	C.O.	COURT NO. 7	Order Dtd. 2020-02-24			(Seat No-3)
35	19517/2020	25.02.2020	TRP (C) - 51/2020	A.K. ROUT	C.O.	COURT NO. 7	Order Dtd. 2020-02-24			(Seat No-3)
35	19518/2020	25.02.2020	WP (C) - 18379/2018	B. SINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-02-20	WRIT BRANCH (DIVISION BENCH)		(Seat No-103)
35	19519/2020	25.02.2020	WP (C) - 6408/2020	R.C. MUDULI	C.O.	COURT NO. 22	Order Dtd. 2020-02-24			(Seat No-103)
36	19520/	25.02.2	WP (C) -	S.K. RATH	C.O.	COURT	Order			(Se

0	2020	020	24396/ 2014			NO. 8	r Dtd. 2020 -02- 17			at No- 103)
36 1	19521/ 2020	25.02.2 020	WP (C) - 5941/2 020	D.K. MOHANTY	C.O.	COURT NO. 8	Orde r Dtd. 2020 -02- 19			(Se at No- 103)
36 2	19522/ 2020	25.02.2 020	WP (C) - 6475/2 020	R.K. BISOI	C.O.	COURT NO. 22	Orde r Dtd. 2020 -02- 24			(Se at No- 103)
36 3	19523/ 2020	25.02.2 020	WP (C) - 6410/2 020	R.C. MUDULI	C.O.	COURT NO. 22	Orde r Dtd. 2020 -02- 24			(Se at No- 103)
36 4	19524/ 2020	25.02.2 020	WP (C) - 6421/2 020	S. BUDGATA	C.O.	COURT NO. 22	Orde r Dtd. 2020 -02- 24		WRIT BRANC H-7	(Se at No- 48)
36 5	19525/ 2020	25.02.2 020	WP (C) - 6401/2 020	R.C. MUDULI	C.O.	COURT NO. 22	Orde r Dtd. 2020 -02- 24		WRIT BRANC H-7	(Se at No- 48)
36 6	19526/ 2020	25.02.2 020	WP (C) - 6476/2 020	A. MOHANTY	C.O.	COURT NO. 7	Orde r Dtd. 2020 -02- 24		WRIT BRANC H-7	(Se at No- 48)
36 7	19527/ 2020	25.02.2 020	WP (C) - 1650/2 020	S. DAS	C.O.	COURT NO. 7	Orde r Dtd. 2020 -02- 24			(Se at No- 48)
36 8	19528/ 2020	25.02.2 020	WP (C) - 3462/2 020	N.K.ROUT	C.O.	COURT NO. 7	Orde r Dtd. 2020 -02- 24			(Se at No- 48)

369	19529/2020	25.02.2020	WP (C) - 3295/2020	D.K. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2020-02-24			(Seat No-48)
370	19530/2020	25.02.2020	WP (C) - 3346/2020	B.K. ROUSTRAY	C.O.	COURT NO. 17	Order Dtd. 2020-02-24			(Seat No-48)
371	19531/2020	25.02.2020	WP (C) - 3346/2020	R.P. MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2020-02-24			(Seat No-48)
372	19532/2020	25.02.2020	WP (C) - 657/2020	BIJAY KUMAR DALEI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-20			(Seat No-48)
373	19533/2020	25.02.2020	WP (C) - 3951/2020	SCM	C.O.	COURT NO. 7	Order Dtd. 2020-02-24			(Seat No-48)
374	19534/2020	25.02.2020	WP (C) - 4894/2020	N. SEN	C.O.	COURT NO. 7	Order Dtd. 2020-02-24			(Seat No-48)
375	19535/2020	25.02.2020	WP (C) - 5561/2020	DURGA MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-18			(Seat No-48)
376	19536/2020	25.02.2020	WP (C) - 641/2020	BIJAY KUMAR DALEI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-20			(Seat No-48)
377	19537/2020	25.02.2020	RVWPET - 422/2019	P.K. PATRI	C.O.	COURT NO. 22	Order Dtd. 2020-02-			(Seat No-48)

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378	19538/2020	25.02.2020	RVWPET - 422/2019	P. K. PATRI	C.O.	COURT NO. 22	Order Dtd. 2020-02-24			(Seat No-48)
379	19539/2020	25.02.2020	WP (C) - 668/2020	BIJAY KUMAR DALEI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-20			(Seat No-48)
380	19540/2020	25.02.2020	WP (C) - 632/2020	BIJAY KUMAR DALEI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-20			(Seat No-48)
381	19541/2020	25.02.2020	WP (C) - 22394/2012	P. K. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-02-18			(Seat No-48)
382	19542/2020	25.02.2020	WP (C) - 22394/2012	B. R. SENAPATI	C.O.	COURT NO. 22	Order Dtd. 2020-02-18			(Seat No-48)
383	19543/2020	25.02.2020	WP (C) - 26315/2019	M/S.NIRAN JAN SINGH	C.O.	COURT NO. 9	Order Dtd. 2020-02-25			(Seat No-48)
384	19544/2020	25.02.2020	WP (C) - 14631/2016	JYOTI RANJAN SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020-02-24			(Seat No-48)
385	19545/2020	25.02.2020	WP (C) - 5005/2020	P. K. SINGH	C.O.	COURT NO. 6	Order Dtd. 2020-02-24		WRIT BRANCH-7	(Seat No-44)
386	19546/2020	25.02.2020	WP (C) - 88/2020	B. C. PANDA	C.O.	COURT NO. 24	Order Dtd. 2020		WRIT BRANCH-5	(Seat No-47)

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387	19547/2020	25.02.2020	WP (C) - 27700/2019	PADMANAVA JENA	C.O.	COURT NO. 17	Order Dtd. 2020-02-24			(Seat No-47)
388	19548/2020	25.02.2020	WP (C) - 5253/2020	P. K. SWAIN	C.O.	COURT NO. 6	Order Dtd. 2020-02-20			(Seat No-47)
389	19549/2020	25.02.2020	WP (C) - 20189/2019	P. RANA	GENERAL		Entire Order		WRIT BRANCH-7	(Seat No-15)
390	19550/2020	25.02.2020	WP (C) - 6814/2020	M/S.NIRAN JAN SINGH (I)	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-25			(Seat No-15)
391	19551/2020	25.02.2020	CONTC-592/2020	K.C. PANDA	C.O.	COURT NO. 22	Order Dtd. 2020-02-24			(Seat No-15)
392	19552/2020	25.02.2020	CRLMP-818/2018	DINABANDHU NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-14			(Seat No-15)
393	19553/2020	25.02.2020	WP (C) - 4991/2020	N. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-02-20			(Seat No-15)
394	19554/2020	25.02.2020	WP (C) - 6605/2020	J. KAR	C.O.	COURT NO. 22	Order Dtd. 2020-02-24			(Seat No-15)
395	19555/2020	25.02.2020	WP (C) - 6396/2020	P.C.MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-02-			(Seat No-15)

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39 6	19556/ 2020	25.02.2 020	WP (C) - 6396/2 020	S.K. SUNDARA	C.O.	COURT NO. 22	Orde r Dtd. 2020 -02- 24			(Se at No- 15)
39 7	19557/ 2020	25.02.2 020	WP (C) - 15443/ 2014	M/S.SUREN DRA NATH PANDA	C.O.	COURT NO. 1	Orde r Dtd. 2020 -02- 24			(Se at No- 15)
39 8	19558/ 2020	25.02.2 020	WP (C) - 6599/2 020	J. KAR	C.O.	COURT NO. 22	Orde r Dtd. 2020 -02- 24			(Se at No- 15)
39 9	19559/ 2020	25.02.2 020	WP (C) - 6603/2 020	J. KAR	C.O.	COURT NO. 22	Orde r Dtd. 2020 -02- 24			(Se at No- 15)
40 0	19560/ 2020	25.02.2 020	WP (C) - 29518/ 2019	B. SAMAL	GENE RAL		Orde r Dtd. 9999 -12- 31		WRIT BRANC H-3	(Se at No- 13)
40 1	19561/ 2020	25.02.2 020	WP (C) - 2130/2 017	K. P. BEHER A	GENE RAL		Orde r Dtd. 2019 -11- 16			(Se at No- 13)
40 2	19562/ 2020	25.02.2 020	WP (C) - 5156/2 020	D. K. BEHER A	GENE RAL		Orde r Dtd. 2020 -02- 19			(Se at No- 13)
40 3	19563/ 2020	25.02.2 020	ABLAPL - 16377/ 2016	D. K. BEHER A	GENE RAL		Orde r Dtd. 2016 -11- 25		CRIMI NAL MISC- 3	(Se at No- 4)
40 4	19564/ 2020	25.02.2 020	OJC- 1124/1 982	A. K. SAHOO	GENE RAL		Orde r Dtd. 1989			(Se at No- 4)

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405	19565/2020	25.02.2020	WP (C) - 7547/2013	R.K. BARIK	GENERAL		Order Dtd. 2018-12-31		WRIT BRANCH-9	(Seat No-50)
406	19566/2020	25.02.2020	WP (C) - 14079/2017	S.K. PARIDA	GENERAL		Order Dtd. 2020-03-03		WRIT BRANCH (DIVISION BENCH)	(Seat No-103)
407	19567/2020	25.02.2020	WP (C) - 29603/2019	R.K. NAYAK	GENERAL		Order Dtd. 2020-01-10			(Seat No-103)
408	19568/2020	25.02.2020	WP (C) - 21099/2018	M.D. BISWAL	GENERAL		Order Dtd. 2019-02-13		WRIT BRANCH-2	(Seat No-9)
409	19569/2020	25.02.2020	WP (C) - 1272/2020	A. K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-20			(Seat No-9)
410	19570/2020	25.02.2020	CRLMP-493/2019	B. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-22			(Seat No-9)
411	19571/2020	25.02.2020	WP (C) - 4771/2020	SMITA DAS	C.O.	COURT NO. 8	Order Dtd. 2020-02-19			(Seat No-9)